Annexure – 8 Name of the corporate debtor: Gensol EV Lease Limited; Date of commencement of CIRP 13.06.2025; List of creditors as on: 27.06.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of cre	Details of claim received			Details o	of claim adm	nitted		Amount of contin-	Amount of any	Amount of	Amount of claim	Remarks, if any	
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security Interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	SS Kothari Mehta & Co.LLP	24.06.2025	300000	0	unpaid	-	-	no	-	-	-	300000	300000	No data and information has been received from corporate debtor, therefore the amount admitted is NIL
	integrated services	26.06.2025	545750	0	unpaid	-	-	no	-	-	-	545750	545750	No data and information has been received from corporate debtor, therefore the amount admitted is NIL
	Neeraj Singla (Propeitor of Prabhat Chemical s)	26.06.2025	2802000	0	unpaid	-	_	no	-	-	-	2802000	2802000	No data and information has been received from corporate debtor, therefore the amount

													admitted is NIL
Anand Grewal	27.06.2025	2596000	0	unpaid	-	-	no	-	-	-	2596000	2596000	No data and information has been received from corporate debtor, therefore the amount admitted is NIL
		Total=									Total=	Total=	
		6243750									6243750	6243750	